

suspension of plant operations, the Government of Goa approached the Centre for timely and effective control of pollution caused by the effluents from the plant. Expert studies were immediately organised to assess the extent and nature of the pollution and the remedial measures required in that connection. The plant has since taken a shutdown for repairs and maintenance and it is expected that the requisite measures towards effective pollution control would be completed by the time the plant is restarted towards the end of this month.

Elections in Orissa

1402. SHRI BANAMALI PATNAIK: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the work relating to the delimitation of constituencies in Orissa has been progressing well;

(b) if so, the time by which it is likely to be finalised; and

(c) whether elections in the State will be held as per schedule?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY): (a) and (b). Yes, Sir. It is expected to be completed by the middle of January, 1974.

(c) Elections in the State can be held as early as possible after the delimitation of parliamentary and assembly constituencies in the State is completed.

12.00 hrs.

TIMINGS OF THE HOUSE

MR. SPEAKER: Before we take up the Calling Attention. I want to make one thing clear.

Some members asked me about the new timings of the Lok Sabha. So far we have not settled about any change in the timing of the sittings of the Lok Sabha. We had two meetings with the Leaders of the Parties. Actually, this started when I said in the meeting that if we have to skip the lunch hour whenever we like, it is much better that we do away with the lunch hour or change the time. Many suggestions came. One was from 1 p.m. to 7 p.m., another was from 12 noon to 6 p.m. and the third was from 11 a.m. to 5 p.m. But, ultimately, some consensus was there in regard to 12 noon to 6 pm.

A representative of the Press also met me. He said that the change of the timing will not suit them, if it is from 1 p.m. to 7 p.m. The Government also say that they do not want a change because during lunch hour sometimes visiting dignitaries are invited to lunch. So, for the present, unless there is something to the contrary as a matter of consensus, we should continue as it is. But I have told the Minister expressly that....

SHRI ATAL BIHARI VAJPAYEE (Gwalior): The Prime Minister was inclined.

MR. SPEAKER: The Parliamentary Affairs Minister speaks on behalf of the Government.

SHRI ATAL BIHARI VAJPAYEE: Then, on whose behalf did the Prime Minister speak? She was reported to be favourably inclined to the change.

MR. SPEAKER: So, for the present, the Members may take the present timings as they are and not worry about any change and try to adjust their programme. It will continue like this unless we come to another decision. Please rest assured that whenever there is any change, it will be duly conveyed to you. But, so long as the present timings continue, we will not do away with

the lunch hour. But if we have to decide to do away with the lunch-hour, then, of course we will have to settle it once for all.

SHRI SHYAMNANDAN MISHRA (Begusarai): Why should there be a decision to do away with the lunch hour?

MR. SPEAKER: That is what I am saying. I am conveying your view about it.

SHRI PILOO MODY (Godhra): I would like to convey my view about it now. We have made several suggestions in this regard in order to help the Government in carrying out its business. Now, if the Government ever come back to us and say, we have not been able to finish our legislative business and that is why, let us cut out the lunch-hour, I want to give notice to the House that under no circumstances will we agree to the lunch hour being cut out in future even for a day.

SHRI SHYAMNANDAN MISHRA: If it is for tiding over the food crisis we can consider it.

MR. SPEAKER: There are many reasons other than tiding over food crisis. I think it is much better if we all do not eat during the lunch hour and only speak.

SHRI PILOO MODY: It suits those who are in the habit of speaking to an empty House.

श्री अटल बिहारी वाजपेयी (ग्वालियर) :
यह चीज नोट कर ली जाए कि हम लोग तो बंज चाहते हैं लेकिन ये स्टेटस को वाले हैं ।

श्री : जीत यादव (आजमगढ़) : ये जल्दी जरा ज्यादा करते हैं ।

हम लोग सोच विचार कर काम करते हैं लेकिन ये वगैर सोचे विचार करते हैं ।

श्री हुकम चन्द कछाय (मुरेना) : इत्तका ननूना महंगाई है ।

SHRI PILOO MODY: Shri Chandrajit Yadav is preparing for a Minister-ship by saying that the matter is under consideration.

MR. SPEAKER: I do not think that it will go to that extent. Please don't worry about the change of time. If at all any change is to come about, we will give at least one week or ten days' notice to the Members. They may keep their programme as it is and they need not ask me again and again.

SHRI PILOO MODY: Kindly inform the Minister of Parliamentary Affairs about what I have said.

MR. SPEAKER: He knows it all right.

Now, Calling Attention.

12.06 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

ACUTE SHORTAGE OF NEWSPRINT IN THE COUNTRY

SHRI G. VISWANATHAN (Wandiwash): I call the attention of the Minister of Information and Broadcasting to the following matter of urgent public importance and I request that he may make a statement thereon:

The acute shortage of newsprint in the country resulting in closure of some newspapers and cutting down of pages by all newspapers.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): Government had occasion during the last session of Parliament to place before the honourable Members facts and figures to show how, because of a world shortage, it